

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 78 OF 2018 &
IA NOS. 357 & 358 OF 2018

Dated: 5th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Green Infra Wind Power Generation Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Catherine Ayallore

Counsel for the Respondent(s) : --

ORDER

List this matter on **06.04.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt